

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

N O T I C E

It is notified for the information of all the concerned that as already made public, Hon'ble Vacation Judge is scheduled to hold the Court on 19th June 2018. The cases, if any listed for 20th June 2018 or prior to 19th June 2018 i.e., 18th June 2018 or else, shall be heard by the Hon'ble Vacation Judge on 19th June 2018.

By Order.

Dated: 18-06-2018

Sd/-
Registrar Judicial.

Copy to:-

1. Registrar General, High Court of J&K, Srinagar for information.
2. Private Secretary to learned Advocate General for information.
3. Learned Assistant Solicitor General of India for information.
4. Secretary J&K High Court Bar Association Srinagar for information.
5. Assistant Registrar(Adm) for displaying this notice on all the notice boards.
- ✓ 6. Incharge NIC High Court Srinagar for uploading this notice on the official website.


Registrar Judicial.